

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Civil Appeal No(s). 10781/2016

M/S LARSEN AND TOUBRO LTD.

Appellant(s)

VERSUS

M/S MAHARAJI EDUCATIONAL TRUST

Respondent(s)

(For renewal of FDR.)

Date : 29-03-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Manu Bajaj, Adv.
M/S. Parekh & Co., AOR

For Respondent(s)

Mr. Amit Anand Tiwari, AOR
Ms. Devyani Gupta, Adv.
Ms. Mary Mitzy Adv.
Ms Tanvi Anand Adv

UPON hearing the counsel, the Court made the following
O R D E R

Ld. counsel for the appellant is present on call.

Sole respondent is duly represented.

F.D.R. be renewed for a further period of six months
from the due date of its maturity i.e. 7.4.2022.

AVANI PAL SINGH
Registrar